

G. S. R. 1270 (E) in Gazette of India dated the 9th December, 1986.

- (3) The Dry Batteries for Transistor Radio Receivers (Quality Control) Order, 1986 published in Notification No. G. S. R. (E) in Gazette of India dated the 9th December, 1986.

[Placed in Library See No. LT. 4098/87]

statement showing reasons for delay in laying the annual report and Audited Accounts of the Bengal Immunity Ltd for 1985-86 within stipulated period.

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS IN THE MINISTRY OF INDUSTRR (SHRI R. K. JAI-CHANDRA SINGH) : I beg to lay on the Table a statement (Hindi and English versions) explaining the reasons for not laying the Annual Report and Audited Accounts of the Bengal Immunity Limited for the year 1985-86 within the stipulated period of nine months after the close of the Accounting Year.

[Placed in Library. Sec no LT 4000/87]

Annual Report and Review on the working of Central government Employees Consumer Cooperative Society limited for 1985-86.

THE MINISTER OF STATE IN THE MINISTRR OF PERSONNEL, PUBLIC GRIEVANCE AND PENSIONS AND MINISTRY OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : I beg to lay on the Table—

- (1) A copy of the Annual Report (Hindi and English Versions) of the Central Government Employees Consumer Cooperative Society Limited, New Delhi, for the year 1985-86 along with Audited Accounts.
- (2) A statement (Hindi and English versions) regarding Review by the Government on the working of the Central Government Emplo-

yees Consumer Cooperative Society Limited, New Delhi, for the year 1985-86.

[Placed in Library. See No LT 4099/87]

Annual Report and Review on the working of the Hindustan Teleprinters Limited Act 1985-86 and a statement showing reasons for delay in laying these papers.

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SONTOSH MOHAN DEV) : I beg to lay on the Table :—

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—
 - (i) Review by the Government on the working of the Hindustan Teleprinters Limited, Madras, for the year 1985-86.
 - (ii) Annual Report of the Hindustan Teleprinters Limited Madras, for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.
- (2) A statement (Aindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No LT 4101/87]

12.14 hrs

COMMITTEE ON PUBLIC UNDER TAKINGS

Nineteenth Report

[English]

SHRI K. RAMAMURTY (Krishnagiri) : I beg to present the Nineteenth Report (Hindi and English versions) of the Committee on Public Undertakings on Action Taken by Government on the recommendations contained in their Tenth Report on Hotel Corporation of India Ltd.